

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

TCA. No. 16/NCLT/MAH/2015

CORAM:

Present:

SHRI. B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI. V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2017

NAME OF THE PARTIES: M/s. Integrated Master Securities Pvt. Ltd.  
V/s.  
Mr. Satish Chand Goyal

Section of the Companies Act: 111, 111A of the Companies Act, 1956 and 58,59 of the Companies Act, 2013.

Sr. No.	Name	Designation	Signature
1.	Nipashal	Advocate for Petitioner	<u>Nipashal</u> 4/1/2017

Common Order

CP No.16/58-59/ CLB/MB//MAH/2015  
CP No. 17/58-59/CLB/MB/MAH/2015  
CP No. 18/58-59/CLB/MB/MAH/2015  
CP No.19/58-59/CLB/MB/MAH/2015  
CP No. 14/59/CLB/MB/MAH/2014

The Counsel appearing on behalf of the Petitioner, submits that the arguing Counsel's brother expired on 28.12.2016 hence sought for adjournment to 18.1.2017.

In view of the submission, list this matter for hearing on 18.1.2017 with a peremptory direction to the Petitioner to ensure that his Counsel argues the matter on the next of hearing.

List this matter for hearing on 18.1.2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)